(b) The Rehabilitation Minister, Bihar, was informed that the work relating to rehabilitation of displaced persons from East Pakistan in Bihar had been completed and Rehabilitation Department in the State had been closed at the end of February 1961. In the circumstances, there was no case for providing any funds to the State Government in the shape of a discretionary gr?nt for the Minister.

## QUARTERS FOR GOVERNMENT SERVANTS

- \*196. SHRI P. C. MITRA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether it is a fact that a large number of officers of the Central Government, who are entitled to higher type of quarters, are occupying lower type of quarters mostly in Gole Market and Lody Colony areas;
- (a) whether it is a fact that a large number of Central Government employees, who preferred SF type of quarters under the 'next below class' rule, have been denied quarters even in Ramakrishnapuram although they have served continuously under the Central Government for more than 16 years; and
- (c) if so, the action taken by Gov ernment to mitigate the genuine difficulties of the employees who prefer red SF type of quarters?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) Yes. These quarters were allotted to the officers before they became entitled to higher type of of accommodation. Some quarters might have been allotted in the next below class according to the rules.

(b) <sup>4</sup>F' type quarters at Rama krishnapuram were classified in Regu lar 'F' class and not in 'SF' class. For purposes of allotment in the next below class the accommodation in 'SF' class and 'F\* class is treated as identical. It is, therefore, not correct to

say that such of the officers who preferred 'SF' class  $a_s$  their 'next below class' were denied appropriate accommodation in Ramakrishnapuram.

- (c) Does not arise.
- \*197 [Transjerred to the Uth August 1962.]

## GOANS LEFT FOR LISBON

- •198. SHRI N. M. LINGAM: Will the PRIME MINISTER be pleased to state:
- (a) the number of Goans who have so far left Goa for Lisbon since the liberation of the colony; and
- (b) the number of Goans whose applications for visas for going to Portugal are pending consideration?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) After liberation, 1,191 Goans have been issued authorisation to go to Portugal. Exact information regarding the number of persons who have actually left India is not available.

(b) Fifty-one applications are under consideration.

## CARS USED BY INDIAN MISSIONS ABROAD

- <sup>3</sup>199. SHRI M. S. GURUPADA SWAMY: Will the PRIME MINISTER be pleased to state:
- (a) whether it i<sub>s</sub> a fact that Indian diplomatic missions abroad are using cars manufactured in foreign countries:
- (b) if so, what is the total number of such  $car_s$  used by them; and
- (c) whether these cars are to be sold in the same country from where they were purchased?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS ("SHRI DINESH SINGH): (a) Yes; but